

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No.468 of 2020**

Bipul Kumar Petitioner
Versus
The State of Jharkhand & Others Opposite Parties

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Abhijeet Kumar, Advocate
For the State : A.C.to G.A. III

04/26.03.2021 Heard Mr. Abhijeet Kumar, learned counsel for the petitioner and learned counsel for the State.

This contempt petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let the name of Ms. Indrani Sen Choudhary be reflected in the cause list as learned counsel for the opposite party no.2.

Post this matter on 9th April, 2021.

(Sanjay Kumar Dwivedi, J.)

Anit